

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat (Power Section)  
Srinagar/ Jammu  
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**Notification**  
**Srinagar, the 20th July, 2017**

SRO <sup>304</sup> In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class, who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Srinagar:-

S.No	Name of the Officer S/Shri	Designation & Present Place of posting
1	Mohammad Irshad Bhat	Naib Tehsildar, Khanyar
2	Abdul Majid Bhat	Naib Tehsildar, Chattabal
3	Bashir Ahmad Khan	Naib Tehsildar, (ARA) Deputy Commissioner Office


By order of the Government of Jammu and Kashmir

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,  
Department of L, J&PA

NO:LD (P) 94/06-Srinagar  
Copy to the:-

Dated: 20 -07- 2017

1. Commissioner/ Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Deputy Commissioner, Srinagar. This is with reference to his letter No. DCS/PS-Misc/17/734-37 dated 11-07-2017 .
4. General Manager, Government Press, Srinagar for publication in an extra Ordinary issue of the Government Gazette.
5. Concerned officers.
6. SRO Section, Department of Law, Justice and PA (W.7. S.C).

  
(Khursheed Ahmad Bhat)  
Assistant Legal Remembrancer,  
Department of Law, Justice & PA  
